Shri Shree Narayan Das : The Parliamentary Secretary stated that the pulling of chains between Samastipur and Darbhanga is very numerous. May I know whether any statistics are available as to the number of such pullings?

Shri Shahnawar Khan : I would not say that the pulling of chains on the section Samastipur-Darbhanga is particularly bad; in fact, it is bad all over Bihar.

Shri Bhagwat Jha Azad : It has become a fashion for the Parliamentary Secretary to reply in this manner.....

Mr. Speaker : Order, order.

Shri Bhagwat Jha Azad : He should not cast an aspersion on the whole of Bihar like this.....

C.T.O.

*666. Shri Kamath : Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 389 on the 3rd August, 1955 and state;

(a) whether any proposal to further reduce tractorization rates is under consideration of Government;

(b) if so, the details thereof;

(c) whether reduction already announced will have retrospective effect;

(d) whether Government propose to reduce the rates of interest charged on tractor taccavi; and

(c) if so, to what extent?

The Minister of Agriculture (Dr. P.S. Deshmukh) : (a) Ycs.

(b) The details have not yet been settled.

(c) No.

(d) and (e). Tractor taccavi presumably means outstanding instalments of realamation charges payable by the cultivators. The interest on such charges is a matter between the cultivators and the State Governments and the Government of India have no information on this point.

Shri Kamath : Arising out of the answer to part (c) of the question, may I know why this reduction has not been made with retrospective effect?

Dr. P. S. Deshmukh ': No question has arisen about retrospective effect. The matter is under consideration between the State Governments and nours-lvca. We had originally made certain suggestions by which the difference between the payment made by the cultivators and the charges incurred was to be divided fifty-fifty between the State Government and the Government of India, but certain State Governments are not prepared to accept this proposal. He ce some other formula is being tried to be evolved.

The Minister of Food and Agriculture (Shri A. P. Jain):With your permission may I add a word? We are considering a reduction of rates for the future. There is no proposal to reduce the rates which were formerly contracted.

Shri Kamath : Are these rates, interest and instalments for the tractor taccavi fixed by the Central Government on their own, all these three, or are they fixed by the Central Government in consultation with the State Government, each one of these, or which by the Central Government and which in consultation?

Dr. P. S. Deshmukh : When the Central Tractor Organisation was started, the Government had fixed certain rates and the fixation of the rates does rest with the Central Government, of course after consultation with the State Government. We cannot merely do it on our own. But so far as the instalments and interest are concerned, it is between the cultivators and the State Government, although sometimes, since we are interested in the recovery the State Government consults us whether so many instalments should be given or not.

Shri Kamath : Is it a fact that the rate of interest charged by the C.T.O. on these tractorization charges is far higher than the rate of interest charged by the State Government on their own tractors?

Dr. P. S. Deshmukh : My reply will show that we do not charge any interest. It is because the recovery is to be made from the State Government, and the question of interest is really the concern of the State Government. We do not charge any interest.

Accumulation of Mails

*668. Sardar Hukam Singh: Will the Minister of Communications be pleased to state:

(a) whether as a result of heavy rains and floods there was any accu, mulation of unsurcharged second class mails in North India during October 1955; and

(b) the places where and the duration for which deliveries remained suspended?

The Deputy Minister of Communications (Shri Raj Bahadur) : (a) Yes, in certains offices. (b) I to 16 days at different places.

Sardar Hukam Singh : Are there any places which remained cut off so far as communication was concerned, even in respect of first class mails?

Shri Raj Bahadur : Amritsar was one of them and there are other towns in Punjab and the Western Districts of U.P.

Sardar Hukam Singh : May I know whether the second class mails remained suspended throughout the period when there was no railway service or were alternative methods adopted for carrying them by air or by motor lorries or other means?

Shri Raj Bahadur : The period during which they remained suspended differed from place to place and district to district, and these services were resumed as and when the road connections or rail links were restored.

Sardar Hukam Singh : What was the longest period during which any particular place remained cut off so far as these mails were concerned?

Shri Raj Bahadur : Sixteen days. I have got a complete list of places and the days for which the mails for each of these places remained suspended, but it will take a long time to read.

सम् सिंचाई योजनायें

*६६९. जी जी नारायल दास : क्या जाल जोर कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) लघु सिंधाई योजना के क्षेत्र में विभिन्न राज्यों में प्रव तक हुये कार्यों को प्रांकन प्रौर उसमें इसके विस्तार की सम्भावना की जांच करने के लिये केन्द्रीय सरकार ने जो समिति नियुक्त की थी क्या उसने प्रपना काम पूरा कर लिया है; प्रौर

(स) यदि नहीं, तो काम किस भवस्या में है ?

কৃষি নাঁমী (डা॰ গী॰ एस॰ देसमुख): (क) धभी नहीं।

(स) समिति के विघान के मनुसार हर एक राज्य सरकार का एक प्रतिनिधि इसका मेम्बर है । मब तक केवल २३ राज्य सरकारों ने मपने प्रतिनिधि नामजद किये हैं मौर बाकी राज्यों के प्रतिनिधियों के नामों का इन्तजार हो रहा है ।

हर एक राज्य की सिंखाई सम्बन्धी भीतरी शक्ति की परीक्षा करने के लिये, टैक्निकल मौर दूसरी तफसील एक प्रश्नावली के रूप में मांगी गई है। राज्य सरकारों से जवाब माने पर समिति म्रपना झागे का काम करेगी।

भी भी नारायरा दास : क्या मैं जान सकता हूं कि इस समिति का काम कब तक खत्म होने की माशा की जाती है?

डा० पी० एस० देशमुखः : यह कहना इस वक्त मुस्किल है क्योंकि प्रभी तो रिप्रेजेंटे-, टिव भी मुकर्रर नहीं इए हैं ।

भी भी नारायएग दास : क्या सरकार का यह इरादा नहीं है कि जो दूसरी पंच-वर्षीय योजना बनने वाली है उससे पहले ही यह समिति प्रपना कार्य पूरा कर ले?

डा॰ पी॰ एस॰ देशमुद्ध : तब तक तो शायद हो जाय ।

Shri Bogawat: May I know whether there is a creat demand for minor irritation projecs in scarci y areas and people are prepared to gie hulf the cost by shramdan, and if so, whether provision for this will b: made in the Second Five Year Plan?

Dr. P. S. Deshmukh : This does not very much an e out of this cuestion, but I can tel the hon. Member that we have every sympathy for minor irriga ion works in scarci y areas and the Go eromen's atten ion is poine. ly drawn to it and they are trying to do their best.

Mr. Speeker: The question is whether Gover ment have made any arrangements for making use of shramdan ?

Er. P. S. Dechmukh : Yes; that is essentially done by the State Government.